Annexure-1

AFFIDAVIT TO BE FURNISHED BY CANDIDATE ALONGWITH NOMINATION PAPER BEFORE THE RETURNING OFFICER

for election to Bihar State Legislative Assembly(Name of the House)
For Jamalpur (166) constituuency

- I Shailesh Kumar So/daughter/wife of Late Suresh kumar Singh (Ex M.L.A) age 54 years Resident of Pariya, PO+PS Bariarpur, Dist. Munger candidate at the above election, do here solemnly affirm and state on Oath as under:-(Strike out which ever not applicable)
- I am a candidate set up by JANTA DAL (U)(name of the poltical party)I/ am contesting as an Independent condidate.

(2) Details of PAN and status of filing Income tax return:-

Sl. No.	Name	Permanent Account Numbe (PAN)	The financial year for which the last income-tax return has been filed	Total income shown in income rax return (Rupees)
1.	Self	ANJPK8735E	2013-2014	
2,	Spouse			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			
-				

- 3.(a)The following case(s)is/are pendiing against me in which cognizance has been taken by the court.
- Jamalpur P.S.No. (Gr. No. 1584/2005-98/2005 cognizance has been taken under section 171(G) of I.P.C. and section 3 Deformation of public Property Act
- (2) Muffasil P.S.No. (G.R.No. 1902/10) 152/10
 - Section of the Act and description of the offence for which cognizance taken- The cases have been lodged because hanging of poster & Flag.

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3.(c) Details of appeals (S) application(s) for revision, etc.if any, field against above

order taking cognizance:- NONE

4.Cases in which i have been convicted by a court of law(other those referred to in Form- 26)

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL	
(b)	Name of the court(s), Case No. and Date(s) of order(s)	NIL	

DETAILS OF MOVABLE ASSET.

(Assets in joint indicating the extent of joint ownership will have to be given)

sl. description no.	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependent 3. Name Daughter Muska
1 Case in han	d Rs.20.000/-	Rs. 10,000			
Institution and Non Banking Financial	Bariarpur A/C 2430/14 Rs51954/	42703 Rs.1.27.77		NIL	NIL.



sl. description no.	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
(iii) Bonds debe re and shares companiess		NIL	NIL	NIL	NIL
(iv) Other financi instruments,NS	al(a) LIC Policy No.52049 298 Premium Rs 1459/- g yearly dated-28.03.96 (b) LIC bearing policy No.520316156 Premium Rs 3271/- dated-28.04.94 Yet (c) LIC bearing policy No.524964632 Premium Rs y 12.170/- dated-27.11.09 (d) LIC bearing policy No.522837090 12.779/-yearly dated-28.12.05 (e) LIC bearing policy No.524451596 Rs21.334/-yedated-10.05.08 (f) SBI Life Pol.No.44015063902, 95.000/-dated. 23.02.11. Yearly (g)ICICI bearing Policy No.14121027 Rs.15.000/-(ye3 year) dated. 06.08.10 (h)L.C.I.C.I Policy No.1894 50.000,(5 year)dated. 03. 1. KBP bearing No. 22CE 447153 to447160 Rs. 10.000x8 =80.000 da 20.07.10 2.KBP bearing No. 04CE 130961 to 130965 Rs. 10.000x5 =50.000 da 17.03.10 3. K.B.P.bearing No.72B(680481 to680496 5.000x16=80.000 dat. 24.08.11	No.4402284 3309,95.000 b.31.03.11 (a) LIC Jeeva Deep policy r.No.517087 40.000 one to dat. 18.03.11 cr.	hi Plus Pol.N -517847573 50.000/-one time dt.26.3.1 an	o. PolicyNo.	c. 28.09.07



sl. description	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
	4. KBP bearing No.71BC 340113 to.340115 5.000x3=15.000 dat. 11.11,10 5. KBP bearing No.25CE 544353 to.544360 10.000x8=80.000. dat. 11.11,10 6. KBP bearing No.67BC 600401 to.600406 5.000x6=30.000. dat. 18.05.09 7. KBP bearing No.21AB 177243 to.177247 10.000x5=50.000. dat. 18.05.09 8. KBP bearing No.67BC 598198 to.598200 5.000x3=15.000. dat. 18.05.09 9. KBP bearing No.51BC 283841 to.283854 5.000x14=70.000. dat. 31.03.08 0. KBP bearing No.58BC 472037 to.472050 5.000x14=70.000. dat. 28.06.08 11. KBP bearing No.46BC 713254 to.713273 5.000x20=1.00.000. dat. 05.04.08 12. KBP bearing No.70BC 111657 to.111666 5.000x10=50.000. dat. 06.01.10 13. KBP bearing No.70BC 111657 to.111666 5.000x10=50.000. dat. 06.01.10 13. KBP bearing No.70BC				

sl. no.	description		spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	3. Name Daughter Muskan
		14.KBP bearing No.36CE 193090 to 193100 10.000x5= 50.000 dat. 25.06.11 15.KBP bearing No.72B6 674020 to 674021 5,000x2= 10.000 dat. 25.06.11 16.KBP bearing No.25CE 544349to 544352 10.000x4= 40.000 dat. 11.11.10				

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sl. description no.	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughte Muskan
(vi) Motor Vehicl (details of make etc.					
	Chain-4 & Ring-6 Total weight-75 grams. Value-2.20.000/-	nts-240 Gran Rs.6.30.000	500 - LOST CA-07-30 PM	NIL	NIL.
	123.		0	NIL.	NIL
(ix) Gross Total Value	Rs.37.75.350/- Rs	9.61.774=78	/- Rs.1.61.000/	- Rs.1.44.745/	Rs.84.025/-



DETAILS OF IMMOVABLE ASSETS

(NOTE:- Properties in Joint ownership indicating the extent of joint ownership will alsohave to be indicated.

si. no	0.000	Self	spouse(s) Name(s) Nutan Sinha	Dependent 1 Name Daughter Swastika	Dependent 2. Name Son Srivats	Dependen 3. Name Daughter Muskan
1	Agriculture and Location Survey No.(s) Extent(Total measurement	12 cow of Rs.1.00.000/- 0 Buffaloes Rs.2.50.000/- 2. Acres 91 Dec. which is of deponent as per his share but properties stand jointy in the names of Shailesh Kumar and uncle Mukesh Kumar Singh and the total lands comes to 5 acres 82 dec. below. Anchal -Kharagpur Mouz Behara Thana No. 17 Taux No1456 Khata-87 Plot NoKhasra No. 188,185, 187,191,646,637 Area 3.4. Dec.and zamabandi No.25 Tauzi No1456, Khata-85 Plot-Khasra No611. Area 0.66 dec. Zamabandi No. 251,Tauzi No. 1456, Khata-93, Plot NoKhasra No644, Area 0.49.5 dec. Zamabandi No.291 Tauzi No.1456, Khata-89 Plaot NoKhasra No-639, Area 0.52.5dec. Zamabandi -292 Tauzi-1456, Khata-87 Khara No.646,637 Area-0.62, dec. Zamabandi No.633 Total Area-5.82, dec. Value Apprzoz.Rs. 5.00.000 and Deponent share will be ap Rs. 2.50.000 only.	5 NIL		NIL	NIL

sl.	description	Self	spouse(s)	Dependent	Dependent	Depender
no.			Name(s) Nutan Sinha	1 Name Daughter Swastika	2. Name Son Srivats	3. Name Daughter Muskan
ii)	(Total measuremer Current Market Value.	Shailesh Kumar, Tozi Ne nk. 16807;khata No. 130 khasra No.314 Dana No.22 Value app. 1 Rs.16.00.000/- dat.21.05, Land Purched 32dis name of Shailesh kr Tozi no 6268 Thana 145 jam. no.106 app. yalue. Rs 2.24.000/-	in the Name of Nuta Sinha Tozi No.507 Khata-43; Thana- Plot- 439 Value- 6.61.000 Duted-09.0 If (b)Land purched 1266 sq.fit.in the m Nootan sinha, Tozi No.16807,khata- 130,khasra No.314	n D; 3; NIL 1.13 ame	NIL	NII.
	l and residential) Location(s) survey Number(s) Extent Total measurement Current Market	ci(1)1.8 Khata in the name of grand father, father acquired join property. My share is 2kh.Rs.5.00.000/-a (11). ancestral House anding on village in Mouza Paria, Touzi-445, Jamabandi No 17, Thana-91, in the name of Savitri devi Mother of deponent and Deponent has his interest beaing Ancestral Properties the value of the land is Rs. 6.00.000 appr (III) 38x40 feet Side of the House app. Rs. 5.00.000/-	s pp.	NIL.	NIL	NIL
	House/Appartments etc.Location(s) survey number(s)Extent Current Market Value	NIL	NIL	NIL	NIL	NIL

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sl. description	Self	spouse(s) Name(s) Nutan	Dependent 1 Name Daughter	Dependent 2. Name Son	Dependen 3. Name Daughte
those in propert	(a)Land was alloted to the father of the deponent be Bihar Sansad Awam Vidhan Mandaliya Sadasya Grih Nirman sahyog Samit Limited in which certain amount was taken in loar and has been invested for construction also by the deponent the details of property is mouza Khaszura thana Fulwari survey thana no. 11, sub Plot No. 1, measuring 2405 sft. Value Rs, 9.00,000/-	n NIL	Swastika	Srivats	Muskan NIL
Market value of (i) to ((v)	Rs. 49.24.000.000/-	Rs:34.41.000			

(6)I give here in below the details of any liabilities overdue to public financial institutions and government dues.

SL No,	Description		ddresses of Bank Financia (s) department ((s)	Amount Outstanding As on
(a)	(i) Loans from Bank	and the second s	UCO Bank Bariyarpur KCC Bearing No 05670500200010 Rs 82.600/-	
		K.C.C bearing S.B.I.Rampur Name of No K.C.C bearing	r Kala branch Bariarpur a No.32812971643 Rs. 97 Kala Branch Bariarpur in otan Sinha w/o shailesh K ng no.32812936788 Rs.97 Mandal Car Loan Rs.5.00	the on 15.02.14 umar .000/- Rs.101873/-
	(i) Loans from Financial	Institutions	NIL	NIL
((iii) Government Dues		NIL	NIL

SL No,	Description	Name and addresses of Bank Financial Institutions(s) department(s)	Amount Outstanding As on
(a)	(i) Loan from Bank	Rs.7.85.831/-	Rs.7.85.831/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii) Gocernment dues	NIL	NIL
	(a) dues to departmeant dealing with government accommodation	NIL	NIL
	(b)Dues to department dealig with supply water	NIL	NIL
	(c)Dues to department dealig with telephne	NIL	NIL
	(d)Dues to department dealing with government transport including Aircraft and helicopters.	NIL	NIL
	(e)Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge also indicate the assessment year upto which income tax Return field, giv also Permanent Account Number (PAN)	NIL ve	NIL
	(ii) Wealth Tax(Also indica the assessment year upto which wealth Tax return filed)	NIL	NIL
	(iii)Sales Tax(only in case of	of NIL	NIL
	proprietary Business) (iv) Property Tax	NIL	NIL
(7)	Details Profession or Occupat (a) Self (b) spouse	ion M.L.A Jamalpur, 166 House Wife	

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(8) My educational qualifications are as under:-

(GIVE DETAILS OF SCHOOL AND UNIVERSITY EDUCATION)

(Name of school/ university and the year in which the course was completed should also given)

SL.	Exam.	Year	Board/ university
1.	Matriculatin	1977	Philip High School Bariyarpur, Munger
2.	Intermediate	1980	Sahibgang College, Sahibgang Bhagalpur university
3.	Bachelor of Arts	1982	Sahibgang College, Sahibgang Bhagalpur university
4.	Master of Arts	1984	R.D.&D.J. College; Munger (Bhagalpur University)
(9)	ABSTRACT OF	THE DETA	JLS GIVEN IN(I) TO(8)
1	Name of the candidate		Shailesh Kumar
2.	Full postal address		Vill.,- Pariya,P.O- Bariarpur, Dist Munger
3.	Number and Name of the con stituency and state		166, JAMALPUR, CONSTITUENCY, BIHAR
4,	Name of the Political Party which set up the candidate		JANTA DAL (U)
5.	(a)Number of cases in which conviction order passed(other than those reffered to in Form26		NIL

VERIFICATION

I, the deponent above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, and no part of it is false and nothing materials been concealed there from.

Ventied

This the June day of 22

2015

SICORI SAIR